

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

**CM 5129-CII-2023 & CM 5135-CII-2023 IN/AND
IOIN FAO No. 1714 of 2005**

Birbati @ Virvati & anr Appellants
V/s
Pawan Kumar and ors. Respondents

Notice to:

Respondents:

- 2. Shri Shyam Lal son of Gobind Ram, resident of Old Bus Stand, Gohana, Tehsil Gohana, District Sonapat (Driver of vehicle no. HR-26-K-3581).**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **19.07.2023(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 27th day of March, 2023.

A. S. 5/4/2023
Superintendent (Judl.),
For Registrar (Judicial)